NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 70/(MAH)/2014 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.12.2016

NAME OF THE PARTIES: B. V. Kshtriya & Ors.

V/s.

M/s. Bhikusha Papers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. HA. HATELL ADVOCATES FOR

1/2 KEYSTOWL

(MATINETS

2. Dharma Raj Advocates for Day

the Petiterier

ORDER

C.P. No. 70/397, 398/CLB/MB/2014

Ld. Representatives for both sides present.

Both sides inform that settlement process between the parties are in progress.

At the request of both the sides, list this matter for hearing on 10th January, 2017.

B.S.V. PRAKASH KUMAR Member (Judicial)

Errod.

V. NALLASENAPATHY Member (Technical)

Dated: 09.12.2016